



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1473/2018 in RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR Versus SRI KAMALESH DAS AND 26 ORS	MR. T ROY MS. B SARKAR MR.S DEY	MR. S K GHOSH (R1) MS F AHMED (R1)
	WITH RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR Versus SRI KAMALESH DAS and 26 ORS	MR.T ROY MS. B SARKAR MR.S DEY	MR. S K GHOSH (R1) MS F AHMED (R1)
2	WP(C)/3575/2020	ANURAG PODDAR Versus THE UNIVERSITY GRANTS COMMISSION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	SC, U G C
3	RSA/53/2022	MANJU VERMA Versus GEETA DEVI AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR S DUTTA (r-1,6,7) MS. S. MOCHAHARI (r-1,6,7) MR. S DUTTA (r-1,6,7)
4	I.A.(Civil)/1367/2024 in WA/2870/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
	WITH WA/2870/2024 (Filing Number)	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN	
	WITH I.A.(Civil)/1194/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
5	WP(C)/5127/2024	JAYMATI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4628/2019	ATOWAR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B RAHMAN	SC, PNRD
2	WP(C)/1945/2023	MD. HUSSAIN ALI Versus THE COAL INDIA LIMITED AND 6 ORS	MRS P P BORAH MR. P K DAS MS. W SULTANA	GA, ASSAM SC, COAL INDIA
3	WP(C)/4220/2023	APURBA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH LEGAL AID COUNSEL	SC, P H E
4	WP(C)/5644/2023	SMTI. FULU RANI ROY Versus THE UNION OF INDIA AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DY.S.G.I. SC, PNB
5	WP(C)/7146/2023	NIKUNJA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	GA, ASSAM SC, IRRIGATION

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/793/2019 ASHIA @ ASIYA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR A MOTALIB MS. L WAJEEDA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/946/2019 SASHIPRAVA DOLEY @ CHANGMAI Versus THE STATE OF ASSAM AND 14 ORS.	MR J PAYENG MS. J M RABHA MR. T DOLEY	SC, CO OP GA, ASSAM
3	WP(C)/1233/2019 GRIHITA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. D C C PHUKAN MS. J GOGOI MR. T P DAS	GA, ASSAM
4	WP(C)/1297/2019 NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV R SARMAH MS. L ISLAM MR. K MOHAMMED	GA, ASSAM SC, SEBA SC, P W D SC, PERSONNEL DEPT.
5	WP(C)/6047/2023 SUNITA BARO Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. M K HUSSAIN (R-5) MRS. S Y AHMED (R-5) MR K U AHMED (R-5) MS. F H AHMED (R-5) MR. M ALOM (R-5) MD A RAHMAN (R-5) SC, G U

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